

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/13786/A

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Nirmali Talukdar,  
Principal Judge, Family Court No. III,  
Kamrup (M), Guwahati

Dated Guwahati, the 3<sup>rd</sup> January  
December, 2023.

Sub:- **Winter vacation.**

Ref:- Letter No.FCK3/2/14/PJ/361/22, dtd. 23.12.2022.

Madam,

With reference to the above, I am directed to inform you that you have been granted permission to avail **winter vacation from 26.12.2022 to 31.12.2022 along with station leave permission, with the official vehicle, at own cost, from the morning of 24.12.2022 till the morning of 01.01.2023.** The Counsellor (in-charge), Family Court-III, Kamrup(M), Guwahati will be in charge of your Court and office in your absence.

Yours faithfully,

*Sdt*

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-50/2000/13787-13788/ dated 03-01-2023**  
Copy to.

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. ✓ The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**